

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Chief Engineer,
PW(R&B) Department,
Srinagar / Jammu.

No: 12047-48/17/18

Dated: 30/06/2018

Subject: Implementation of resolutions adopted in the Chief Justices' Conference, 2016 (Infrastructure).

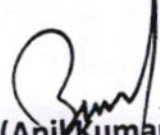
Sir,

Kindly find enclosed a copy of the format annexed hereto regarding the subject cited above. In this regard, I am to request you to furnish the details for the quarter 01.04.2018 to 30.06.2018 as per the format by or before 10th July, 2018 positively, for onward transmission to the Secretary General, Supreme Court of India. The said information be furnished to this office on fax numbers **0194-2506639/2506636**.

Matter may be treated as most urgent.

Yours faithfully,

Encl: one copy


(Anil Kumar Dogra)
Chief Accounts Officer
29/6/18

Upload on web.

K. Details of Funds Allocated for Infrastructure:-

S. No.		31.12.2017 to 31.12.2018
1.	Source	Law Department (State Sector): State Share/Central Share
2.	Fund Allocated for the relevant financial year	
3.	Funds Released	
4.	Funds Utilized	
5.	Funds Surrendered	
6.	Funds Re-allocated to other heads	